

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 251 OF 2017 &
IA NO. 358 OF 2019

Dated: 09th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Nabha Power Limited

... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aniket Prasoon
Mr. Pratik Das
Mr. Samyak Mishra
Mr. Balram Varma
Mr. Manish Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Amal Nair for R-2

ORDER

As agreed by learned counsel for the parties, list the matter on
14.08.2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk